

NOTICE

In partial modification to the Judicial Assignment of the High Court of Bombay, Bench at Nagpur, which has come into effect from 20th August 2018, it is hereby notified for the Advocates and parties appearing in person that **the Honourable the Acting Chief Justice is pleased to approve following partial modification with effect from **10th September 2018** :**

4	The Hon'ble Shri Justice S.B. SHUKRE	For admission, hearing and order matters therein :- (A) Civil Writ Petitions of even years except assigned to Court No. 10. (B) All Applications under section 482 of Cr.PC. (C) All applications under section 407 of Cr.PC.
10	The Hon'ble Shri. Justice MANISH PITALE	For admission, hearing and order matters therein :- Civil Writ Petitions of the year 2016.

NOTE

The urgent mentioning and placing of the matters pertaining to the Court presided over by **Hon'ble Shri Justice Manish Pitale** is allowed before the Court presided over by **Hon'ble Shri Justice R.B. Deo**.

By order

High Court, Appellate Side,
Bombay.

Date : 7th September 2018

(Ajit N. Mare)
Registrar (Judl-I)